

BUSINESS ADVISORY COMMITTEE

(Ninth Lok Sabha)

SECOND REPORT

(Presented on 14-3-1990)

The Business Advisory Committee held a sitting on Wednesday, the 14th March, 1990.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- | | |
|---|---|
| (1) Discussion on the Motion of Thanks on the President's Address. | 11 hours (Prime Minister to reply at 2 P.M. on Friday, the 16th March, 1990). |
| (2) General discussion on the Punjab Budget for 1990-91. | } 4 hours |
| (3) Discussion and Voting on Demands for Grants on Account (Punjab) for 1990-91. | |
| (4) Discussion and Voting on Supplementary Demands for Grants (Punjab) for 1989-90. | |
| (5) General discussion on the Railway Budget for 1990-91. | } 12 hours |
| (6) Discussion and Voting on Demands for Grants (Railways) for 1990-91. | |
| (7) Discussion and Voting on Supplementary Demands for Grants Railways for 1989-90. | |

3. The Committee also recommend that discussion under Rule 193 on the statement made by the Minister of Civil Aviation in the House on the 14th March, 1990 regarding the accident to the Indian Airlines Airbus A320 aircraft at Bangalore and matters connected therewith may be held at 6 P.M. on Wednesday, the 21st March, 1990.

4. The Committee further recommend that in order to make available sufficient time for disposal of urgent Government business, the House may sit upto 7 P.M. on 15 March, 1990 and from 20th March, 1990 till the passing of Railway Budget for 1990-91 and Supplementary Demands for Grants (Railways) for 1989-90.

5. The Committee also recommend that in order to provide sufficient time for completion of urgent financial business:—

- (i) Half-an-hour discussions, discussions under Rule 193 or discussions on No-Day-Yet-Named Motions might be taken up at 6 P.M.; and
- (ii) normally not more than one half-an-hour discussion might be put down in a week and discussions under Rule 193 or No-Day-Yet-Named Motions might be allowed only on very important subjects till the disposal of financial business.

NEW DELHI;
March 14, 1990

Phalgun 23, 1911 (Saka)

RABI RAY
Chairman,
Business Advisory Committee.